

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-113-2020****Timotio Fernandes and anr. Petitioners****V e r s u s****Marilyn Sheryl Carvalho Afonso
and anr. Respondents**

Mr. A. D. Bhobe, Advocate with Adv. Ms. Kalpa Govenkar for the Petitioner.
Mr. Shivan Desai, Advocate for the Respondent.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 10th August, 2020.**

ORDER:

The respondents' counsel informs the Court that the matter arising out of Section 33 of the Goa, Daman and Diu Building (Lease, Rent and Eviction) Control Act, 1968, ought to be listed before a Division Bench rather than a Single Bench. The Registry will look into it.

2. Post the matter on 11/8/2020.

DAMA SESHADRI NAIDU, J.

AP/-